

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/12/2018

O.A./260/851/2013

DILLIP KUMAR KHATUA
-V/S-
M/O RAILWAYS

ITEM NO:33

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. N. K. Singh

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsel for both the sides.
	Ld. Counsel for the respondents submitted copies of two letters dated 20.02.2018 and 25.05.2018 under Annexure-R/3 and R/4 respectively by which it has been decided by the respondents to allow lien to the applicant w.e.f 29.03.2011 in SSE(Works) under Electrical Department at Khurda Division, but the order could not be issued because the matter is subjudice before this Tribunal.
	Ld. Counsel for the respondents submitted that although the applicant is entitled to fixation of his lien as per the instructions of the Railway Board, but his lien could not be fixed as Group 'D' employees in East Coast Railway headquarter since he is not borne in the combined seniority unit of East Coast Railway Headquarters. The lien of the applicant in East Coast Railway, Headquarter as a Group -D(Peon) requested in Para-8 of the O.A. is not permissible.
	Ld. Counsel for the applicant submitted that his only grievance is that the lien of the applicant should be fixed in East Coast Railway fixed w.e.f. 29.03.2011 as Khalasi

in Electrical Department instead of Works Department as Khalasi.

In view of the above submission and with consent of learned counsels for both the parties, this O.A is disposed of at this stage with a direction to Respondent No.2/competent authority to consider the fixation of the lien of the applicant in Electrical Department of East Coast Railway as per the rules/instructions of the Railway Board and in case it is not found to be feasible to fix the applicant's lien in Electrical Department, the same be fixed under the SSE(Works) as per the letter dated 25.05.2018(Annexure-R/4). The O.A is disposed of with the above observation. No costs.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms